

1	2	3	4
24.	Panama	--	16
25.	Saudi Arabia	40	--
26.	Singapore	25	85.325
27.	Spain	299	100
28.	Sweden	475.15	109.2
29.	Switzerland	325.287	885.3
30.	Taiwan	14	40
31.	U.K.	771.53	845.1
32.	U.S.A.	2936.905	2951.495
33.	U.S.S.R.	-	29.60
34.	Yugoslavia	-	12
35.	N.R.I.	790.40	2077.4
Total		10695.1565	10770.575

12.00 hrs

HOMAGE TO MARTYRS OF FREEDOM
MOVEMENT

[English]

MR. SPEAKER: Hon'ble members, today, the 9th August, 1988 our thoughts go back to that historic day 46 years ago, when the final battle for freedom - the Quit India Movement - was launched in Bombay.

On this memorable day, we pay our respectful homage to all the martyrs who sacrificed their lives for the noblest of causes, namely the liberation of Mother India from foreign rule. Let us re-dedicate ourselves to the cause for which the martyrs laid down their lives and vow once again that we shall never forget the ideals for which they fought, suffered, lived and died.

The House may now stand in silence for a shortwhile in memory of the martyrs of the freedom movement.

The Members then stood in silence for a short while

12.01 hrs.

HOMAGE TO VICTIMS OF SECOND
ATOMIC BOMB DROPPED ON NAGASAKI

[English]

MR. SPEAKER: This day also reminds us of the dropping of the second atomic bomb on the Japanese city of Nagasaki, the first one having decimated the city of Hiroshima three days earlier. Thousands of people lost their lives and many more were

2nd A. Bomb in Nagasaki

maimed and disabled for life as a result. The years that have gone by have witnessed development of nuclear weapons many times more powerful than the atomic bombs that fell on Hiroshima and Nagasaki. On this day, we reiterate the demand of all human kind for immediate halt to the mad nuclear race and for dismantling all nuclear stockpiles in the interest of world peace.

The House may stand in silence for a short while in memory of the victims of the atomic holocaust.

The Members then stood in silence for a short while

PROF. N.G. RANGA (Guntur): We also thank Shri Sunil Dutt for having gone there and represented India. *(Interruptions)*

SHRI G.S. BASAVARAJU (Tumkur): Sir, I have given a notice... *(Interruptions)*

MR. SPEAKER: I have already admitted that. It was given some days back....

SHRI G.S. BASAVARAJU: It has to be taken up early Sir.

MR. SPEAKER: That we shall see. I will put it before the Business Advisory Committee.

PROF. MADHU DANDAVATE (Rajapur): The demand is that the House should appoint a judicial inquiry into the telephone tappings. I request that this may be admitted.

MR. SPEAKER: I will look into that also.

(Interruptions)

SHRI S. JAIPAL REDDY (Mahbubnagar): It is learnt now that the flat purchased by Mr. Ajitab Bachchan in Switzerland has been unduly cleared by the Enforcement Directorate....*(Interruptions)*

MR. SPEAKER: I cannot do anything about that....

(Interruptions)

SHRI S. JAIPAL REDDY: The Government should make a statement about it.

MR. SPEAKER: There is no point.

(Interruptions)

MR. SPEAKER: I cannot do anything. You can go to the court.

(Interruptions)

MR. SPEAKER: Now, Prof. Kurien.

*(Interruptions)**

MR. SPEAKER: No please. Not allowed. You have got no *locus stand*,

*(Interruptions)**

MR. SPEAKER: Order please. I have allowed Prof. Kurien.

PROF. P.J. KURIEN (Idukki): Here is an advertisement by the Chief Minister of Kerala in a foreign daily asking money for the safety of Indian Railways. This is denigrating the prestige of this country. And private individuals are collecting money from other countries... *(Interruptions)*

MR. SPEAKER: You can give it to me in writing. I will have to look into it.

(Interruptions)

MR. SPEAKER: Give it in writing. It should come to me in some form. I have to see it.

PROF. P.J. KURIEN : I have given a notice, Sir.

SHRI MULLAPPALLY RAMACHANDRAN (Cannanore): This is a serious matter. It has to be looked into.